OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI ORDER

Consequent upon the demise of Sh. Ravinder Singh S/o Sh. Ram Pal Singh, Chawkidar, E.C. 33394640/ 90173 (expired on 09.09.2025), his name is hereby struck off from the pay scroll of this office with effect from 10.09.2025 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

(Virender Kumar Bansal)
Principal District & Sessions Judge (HQs),
Delhi

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PF/Admn-III/2025

Dated, Delhi the

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Copy forwarded for information and necessary action to :-

- The Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi
- ? Personal office of the Ld. Principal District & Sessions Judge (HQs), THC, Delhi
- 3 The Ld Administrative Civil Judge, East District, Karkardooma Courts, Delhi
- the Admn. Officer (J)/Incharge, Care Taking Branch, East District, Karkardooma Courts, Delhi
- The Accounts Officer/DDO. East District, Karkardooma Courts, Delhi (Copy of Death Certificate is attached).
- the Pay & Accounts Officer, PAO, East District, Karkardooma Courts, Delhi (through concerned A/c Branch).
- The Administrative Officer (Judl.), Vigilance Branch, Central & East Districts, Delhi
- 8 The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
- The Branch In charge, Admn. I and III Tis Hazari Courts, Delhi
- 10 The Dealing Officials, Leave seat, East District, Karkardooma Courts, Delhi
- 11 The Dealing Official, Pension Cell, East District, Karkardooma Courts, Delhi
- 12 The Dealing Official, ACR Cell, THC, Delhi
- The Website Committee, English/Hindi, Tis Hazari Court Delhi.
- 14 The Dealing Official Layers, Tis Hazari Courts, Delhi
- 15 The Dealing official, Appointment seat, Admn. Branch-III, THC, Delhi

10 Smt Krishna W/o Late Sh. Ravinder Singh R/o H. No. F-70/2A, Gali No. 6, Subhash Vihar, North Ghonda, Delhi-110053 (Private Accommodation)

Administration Branch-III

O/o Principal District & Sessions Judge (HQs)

به Delhi